

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Union Bank of India
Vs
Lakshmi Subbiahh Tex Pvt Ltd

MAIN PETITION NUMBER : IBA/363/2019

(IA/MA) APPLICATION NUMBERS

IA/1325(CHE)/2024; IA/442(CHE)/2023; IA/1069(CHE)/2021 IN IA/1049/2020;
IA/1076(CHE)/2021 IN IA/1049/2020

ORDER

IA/1325(CHE)/2024

Present: Shri. K P S Muniswaran, Applicant in person.

Ld. Counsel Shri. T K Bhaskar for the Respondent / Liquidator.

Applicant submits that the application IA/1325(CHE)/2024 be kept in abeyance and be taken up after the disposal of other applications and the petitions.

IA/442(CHE)/2023

Present: Ld. Counsel Shri. T K Bhaskar for the Applicant / Liquidator.

Shri. K P S Muniswaran, for R2 to R5.

Arguments have already been advanced.

Written submissions also filed.

IA/1069(CHE)/2021 IN IA/1049/2020

Present: Shri. K P S Muniswaran, Applicant in person.

Ld. Counsel Shri. T K Bhaskar for the Liquidator.

Arguments have already been advanced.

Written submissions also filed.

IA/1076(CHE)/2021 IN IA/1049/2020

Present: Shri. K P S Muniswaran, Applicant in person.

Ld. Counsel Shri. T K Bhaskar for the Liquidator.

Arguments have already been advanced.

Written submissions also filed.

List the applications for clarifications if any on **07.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)